

Year	Budget Allocation (Rs. in Crore)
2007-08	500.00
2008-09	500.00
2009-10	500.00
2010-11	500.00
2011-12	500.00
2012-13	500.00

(b) and (c) The Government has approved the revision of the Centrally Sponsored Scheme of Teacher Education for the Twelfth Five Year Plan with an estimated outlay of Rs. 6308.45 crore.

(d) The Government has taken several steps for improving teacher training facilities in the country. The Centrally Sponsored Scheme of Teacher Education has been revised which *inter alia* envisages enhanced allocation of funds to the District Institutes of Education and Training (DIETs), Colleges of Teacher Education (CTEs), Institutes of Advanced Studies in Education (IASEs) and the State Councils for Educational Research and Training (SCERTs) for undertaking infrastructural strengthening and various programmes and activities, including pre-service and in-service teacher training, establishment of DIETs in all districts created upto March, 2011, up-gradation of Secondary Teacher Education Institutions as CTEs, up-gradation of Departments of Education in Universities as IASEs, establishment of Block Institutes of Teacher Education (BITEs) in 196 SC/ST/Minority Concentration Districts for conducting elementary pre-service teacher education programme, etc. Further, the decentralized in-service teacher training structures of Block Resource Centres (BRCs) and Cluster Resource Centres (CRCs) have been revamped under the Revised Implementation Framework of Sarva Shiksha Abhiyan (SSA).

Filling up of vacancies of teachers at primary level

4728. SHRI N. K. SINGH

DR. JANARDHAN WAGHMARE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of total vacancies of teachers in the primary education sector across the country;

(b) the details of unqualified teachers teaching in the aforementioned sector in the country;

(c) whether only those qualifying the Central Teacher Eligibility Test (CTET) are being appointed as teachers and if so, the details thereof;

(d) whether the said condition is likely to create hurdles, in filling up the vacancies of teachers; and

(e) the action taken to rectify the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): (a) and (b) Since inception 19.14 lakh teacher posts were sanctioned at elementary level under Sarva Shiksha Abhiyan (SSA) against this a total of 12.26 lakh teachers have been recruited as on 31st December, 2012. As per District Information System for Education (DISE) 2010-11, 811774 are untrained teachers in Government School at elementary level.

(c) to (e) In accordance with the provision of sub-section (1) of section 23 of the RTE Act, the National Council for Teacher Education (NCTE) had *vide* Notifications dated 23rd August, 2010 laid down the minimum qualification for a person to be eligible for appointment as a teacher in classes I to VIII. It had been *inter alia* provided that one of the essential qualifications for a person to be eligible for appointment as a teacher in any of the schools referred to in clause (n) of section 2 of the RTE Act is that he/she should pass the Teacher Eligibility Test (TET) which will be conducted by the appropriate Government in accordance with the Guidelines framed by the NCTE. As per the guidelines issued by the NCTE for conducting TET, the TET conducted by the Central Government shall apply to all school established, owned or controlled by the Central Government or the administrator of the Union Territory, having no legislature. The TET conducted by a State Government/UT with legislature shall apply to a school, school established, owned or controlled by the appropriate Government or local authority and an aided school receiving aid or grant to meet whole or part of its expenses from the appropriate Government or the local authority.

The NCTE guidelines also provided that if a State Government/UT with legislature decides not to conduct a TET, the schools in that State/UT would consider the TET conducted by the Central Government. However, an unaided school not receiving any kind of aid or grant to meet its expenses from the appropriate Government or the local authority may exercise the option of considering either TET conducted by Central Government or the TET conducted by

the State Government/UT with legislature. The rationale for including the TET as a minimum qualification for a person to be eligible for appointment as a teacher is as under:

- (i) It would bring national standards and benchmark of teacher quality in the recruitment process.
- (ii) It would include teacher education institutions and students from these institutions to further improve their performance standards.
- (iii) It would send, a positive signal to all stakeholders that the Government lays special emphasis on teacher quality.

Funds for construction under SSA

4729. SHRIMATI SMRITI ZUBIN IRANI:

SHRI NATUJI HALAJI THAKOR:

SHRI DILIPBHAI PANDYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether SSA norms provide for only 30 per cent of SSA budget to be spent on civil construction in normal circumstances;
- (b) if so, does it not discriminate against those States where SSA budget remains small for reasons of non-inclusion of teachers' salary and text book expenses in their SSA budget and who have huge shortage of classrooms;
- (c) whether Government proposes to remove this restriction on amount to be spent on civil construction;
- (d) whether Government propose to reimburse Rs. 375 crore spent by Government of Gujarat from its own budget on civil construction for Elementary Education; and
- (e) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): (a) to (c) Sarva Shiksha Abhiyan (SSA) provides a ceiling of 33% of the entire project cost for civil works. However, in a particular year's Annual Plan, provision for civil works can be considered up to 50% of the District Annual Plan outlay, subject to the proviso that during the overall